

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 308

IA-5038/2021

In

IB-930(ND)/2019

IN THE MATTER OF:

M/s. S.S.P Packagings

Vs.

M/s. Jagpin Breweries Ltd

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 10.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Abhishek Anand, Adv. Mohak Sharma,
Adv. Sajal Jai

For the Respondent : Adv. Ashish Verma

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **31.05.2023**.

Sd/-
(Court Officer)